GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.4987 TO BE ANSWERED ON 23RD JULY. 2019

ASSISTANCE TO FARMING SECTOR

4987. SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is likely to take into account the large scale unorganized farming sector labourers for improvised pensions and insurance benefits, if so, the details thereof; and
- (b) whether the Government is considering to assist the farmers who are at risk from thunder and lightning, snake bites, etc. during the farming activity, if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Central Government in 2017, converged the social security scheme of Aam Bima Yojana with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganized workers including farming sector labourers depending upon their eligibility. Under the converged PMJJBY /PMSBY, Rs. 2 lakh is given on death due to any cause and Rs. 4 lakh on accidental death, Rs. 1 lakh – partial disability and Rs.2 lakh on permanent disability. The annual premium of Rs. 342 is shared on 50:50 basis by the Central Government and the State Government. This Scheme is implemented through Life Insurance Corporation of India (LIC).

The Ministry of Labour and Employment has launched a scheme, namely, Pradhan Mantri Shram Yogi Maandhan (PM-SYM), a pension scheme, for the benefits of unorganised workers including agricultural labourers. Under this scheme, a minimum assured monthly pension of Rs. 3000/- will be provided to the beneficiaries after attaining the age of 60 years. The subscriber is only required to pay the prescribed nominal contribution amount and the Central Government provides the equal matching contribution. This scheme is implemented with the Life Insurance Corporation of India.

Government has recently approved a pension scheme, namely, Pradhan Mantri Kisan Maan-dhan Yojana (PM-KMY) for all Small and Marginal Farmers (SMF) in the country, subject to certain exclusion clauses, with a view to provide them social security net as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood. The scheme provides for payment of a minimum fixed pension of Rs.3,000/- per month to the eligible farmers on attaining the age of 60 years. After the subscriber's death, while receiving pension, the spouse of the SMF beneficiary shall be entitled to receive 50 percent of the pension received by the beneficiary as Family Pension, provided he/she is not already a beneficiary of the scheme.

State Governments also have provision to provide relief in such cases.
